

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 205
IB-142/ND/2023

IN THE MATTER OF:

Prama Hikvision India Pvt. Ltd.

... **Applicant/Petitioner**

Versus

PMS-COMPRO (India) Pvt. Ltd.

... **Respondent**

Under Section: 9 of IBC, 2016

Order delivered on 16.04.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Applicant :

For the Respondent : None

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

There is no appearance on behalf of the Respondent, despite service of notice.
In the wake, the proceedings qua it are set ex-parte.

List the matter for hearing on 29.04.2024.

Sd/-

(SUBRATA KUMAR DASH)
MEMBER (T)

Sd/-

(ASHOK KUMAR BHARDWAJ)
MEMBER (J)